

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/710/2019
NAME OF THE PETITIONER : Chandrasekaran Srimathi
NAME OF THE RESPONDENT(S) : M/S.Haddows Technologies Pvt Ltd
UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Ld. Counsel Mr.Bathri Narayan for the Petitioner.

Ld. Counsel for the Petitioner stated that memo of settlement would be filed in
2 weeks

List the Petition for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk